

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 970 & 971 OF 2018 IN
DFR NO. 2454 OF 2018

Dated: 14th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Graphite India Limited

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Gulia
Mr. Sushant Bajaj
Mr. V.C. Shukla

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pratiksha Mishra
Ms. Pallavi Sengupta
Mr. Mayank Kshirsagar for R-2 to R-4

ORDER

IA NO. 971 OF 2018 – (Application for waiver of court fees)

The learned counsel, Mr. Tarun Gulia appearing for the Appellant prays for two weeks time to enable him to pay the court fee as per objection raised by the Registry.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

The learned counsel appearing for the Appellant is permitted to pay the court fee as per objection raised by the Registry on or before 28.08.2018, as requested.

IA NO. 970 OF 2018 IN
DFR NO. 2454 OF 2018

The learned counsel appearing for the Respondent Nos. 2 to 4 prays for two weeks time to enable him to file his objection to the IA No. 970 of 2018 filed by the Appellant for condonation of delay in filing the appeal.

Submission made by learned counsel appearing for the Respondent Nos. 2 to 4, as stated above, is placed on record.

The learned counsel appearing for the Respondent Nos. 2 to 4 is permitted to file his objection to the IA No. 970 of 2018 by 29.08.2018, after duly serving copy on the other side.

List the matter on **07.09.2018**, as agreed by the learned counsel appearing for the Appellant and the second Respondent.

(S.D. Dubey)
Technical Member
vt/kt

(Justice N.K. Patil)
Judicial Member